

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 341 OF 2017 & IA NO. 686 OF 2017
APPEAL NO. 342 OF 2017 & IA NO. 688 OF 2017

Dated: 3rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Surat Citizens' Council Trust
Vs.

.... Appellant(s)

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Swarup
Ms. Tanya Swarup

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Ms. Deepa Chawan
Mr. Hardik Luthra for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **09.07.2018**.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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